NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

BAZ Q:dr

REPRESENTATION FOR WHOM

D Keerthi Krichna Counsel for Petitioner For T. K. Bhasken 2. D. CHANDRAGNPTA Council for RT

ORDER

Counsel for Petitioner present. Counsel for R2 present. Put up along with TCP/5/2016 on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk